

[English]

Funds for Infrastructural Development

1518. SHRI HARIN PATHAK :

SHRI A.C. JOS :

Will the Minister of FINANCE be pleased to state:

(a) whether the financial institutions such as IFCI, ICICI, IDBI, etc. are funding to different States for the infrastructural development in backward areas;

(b) if so, the names of States which received Financial Assistance from these financial institutions during the last three years for the said purpose alongwith the amount of assistance received by each State from each institution;

(c) whether the Industrial Credit and Investment Corporation of India Ltd. (ICICI) has any Plan to disburse over Rs. 5,000 crore for the infrastructural development in the next years; and

(d) if so, the areas identified for this purpose State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Promotion of Export by Air and Sea

1519. SHRI PRITHVIRAJ D. CHAVAN :

PROF. P.J. KURIEN :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have appointed any Export Committee to suggest measure to remove infrastructural bottlenecks and to create an environment conducive for promotion of exports by Air and Sea;

(b) if so, the details of the suggestions made by the Committee and action has been taken thereon;

(c) whether the Government have prepared any blueprint for creation of minimum facilities at the air cargo complex;

(d) if so, the details thereof?

(e) whether any special facilities have been provided for items of agricultural, horticultural and floriculture exports; and

(f) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) and (b) The Government has not set up any Expert Committee recently for exports by Air and Sea. However, two Standing Committees on Promotion of Exports by Air and Sea (popularly known as SCOPE-AIR and SCOPE-SHIPING) are functioning under the Ministry of Commerce to suggest measures for removal of infrastructural bottlenecks. These Committees meet periodically and Ministry of Commerce co-ordinates follow-up on the decisions arrived at these meetings.

(c) and (d) The minimum facilities at the Air Cargo Complexes are provided as per recommendations stipulated in Annex 9 of the ICAO (International Civil Aviation Organization) Document.

(e) and (f) In order to promote exports of perishable items, the Agricultural and Processed Food Products Export Development Authority (APEDA) have signed a Memorandum of Understanding with the Airports Authority of India for setting up perishable cargo terminals at IGIA, Guwahati, Hyderabad and Chennai. The facility at IGIA has been commissioned recently. Besides, APEDA has also entered into a Memorandum of Understanding with Kerala State Industrial Enterprises for a perishable cargo terminal at Trivandrum. APEDA has already provided walk-in-type cold storages at IGIA, Mumbai, Chennai and Calcutta.

North Eastern Development Financial Corporation

1520. SHRI BIJOY HANDIQUE : Will the Minister of FINANCE be pleased to state:

(a) whether the Government have assessed the progress of the North Eastern Development Financial Corporation established at Gauhati in 1995:

(b) if so, the outcome thereof;

(c) whether the Government have provided adequate funds for extending financial assistance to the local entrepreneurs and industrialists;

(d) if so, the details thereof;

(e) whether the Government contemplate to